

F. No. 14-04/ CESTAT/CPIO-ND/RP/2019
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

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CPIO ID No. 14-04/2019

Subject: Information under Right to Information Act 2005.

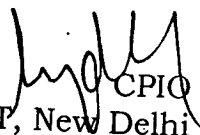
Sir/Madam,

Please refer to RTI application of Shri/Smt. Kanhaiya (No. DOREV/R/2019/50174/3 dated 24.01.2019) **received by transfer from U.S., Ad.1C**, in this office on 04.02.2019, under RTI Act 2005, the information received from **Asst. Registrar (Admin.)**, containing 02 pages is enclosed herewith for your reference please.

Therefore, you are requested to please acknowledge the receipt and deposit Rs. 02 x 2 =04 (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:

1. RTI application's replies which are related to outer benches may be gathered from there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.
2. If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

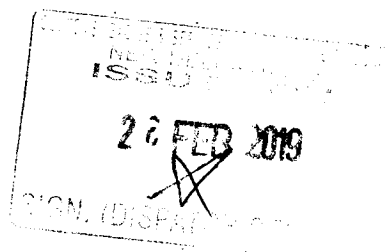

CPIO
CESTAT, New Delhi
Date: 27.02.2019

To,

1. Sh. Kanhaiya
2nd Floor, House Number-144,
Gali Number-08, B Block Hingiri Enclave,
Burari, Pin-110084

Copy to: (For Information)

2. Sh. S. Bhowmick,
U.S. to the Govt. of India,
Ad.1C (CESTAT)
Ministry of Finance, Dept. of Revenue,
North Block, New Delhi-110001





(B)

F. No. 33/RTI/Misc./CESTAT-ND/Admn.2016- Vol II
CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
West Block No. 2, R.K. Puram, New Delhi – 66

Dated: 25.02.2019
I.D. No. 14-04/2019

ADMINISTRATION SECTION

Sub: Information sought under Right to Information Act, 2005

With reference to the RTI application dated 24.01.2019 filed by Mr. Kanhaiya forwarded by Under Secretary Ad. IC letter dated 15.01.19 in CPIO I.D. No. 14-04/2019, the information sought by the applicant under RTI Act 2005.

In this regard, the point-wise replies are as under:-

Point 1 to 4: As sought, the total number of post wise and year wise vacancies for the last 5 years in this Tribunal & as of current date is as under:-

POSTS	YEAR WISE VACANCIES					
	2014	2015	2016	2017	2018	As of current date
President	0	0	0	0	0	0
Member	16	12	13	15	8	8
Registrar	0	0	0	0	0	0
Deputy Registrar	6	6	6	6	7	7
Asstt. Registrar	12	7	5	8	10	10
Technical Officer	1	2	3	2	2	2
Accounts Officer	0	0	0	0	0	0
Sr. Private Sec.	14	14	10	11	13	13
Court Master	10	11	8	7	7	8
Accountant	0	0	0	0	0	0
Lib.Inf.Asst	4	3	4	4	4	4
Care Taker	0	0	1	1	1	1
Head Clerk	9	9	1	3	3	4
Hindi Translator	0	0	0	0	0	0
Steno-II	24	22	27	27	17	17
Steno-III	10	8	2	4	3	3
UDC	17	17	10	11	9	9
LDC	23	5	12	8	9	9
SCD	0	0	1	2	2	2
3-Wheeler Drv.	0	0	0	0	0	0
MTS*	29	31	44	52	22	22

Point 5: As sought, no post has been abolished in all the offices/cadres in this Tribunal in the last 5 years.

Point 8: As sought, the mode of selection/recruitment for all the post in r/o this Tribunal is as Under:

Posts	Appointing Authority/Mode of selection
Group A	Ministry of Finance
Group B	UPSC/SSC
Group C	SSC

Point 6 & 7:

As sought, the total number sanctioned post (strength) & total number of employees working in all the offices/cadres in this Tribunal as of now is as under:-

POSTS	Sanctioned as of now	Working as of now
President	1	1
Member	32	24
Registrar	1	1
Deputy Registrar	10	3
Asstt. Registrar	18	8
Technical Officer	4	2
Accounts Officer	1	1
Sr. Private Sec.	34	21
Court Master	18	10
Accountant	1	1
Lib. Inf. Asst	6	2
Care Taker	1	0
Head Clerk	27	23
Hindi Translator	1	1
Steno-II	38	21
Steno-III	13	10
UDC	40	31
LDC	50	41
SCD	6	4
3-Wheeler Drv.	1	1
MTS*	104	80

Point 9:

As sought, post wise and year wise the numbers of employees to have retired from this Tribunal in last 5 years as under:-

Year	Group A	Group B	Group C	Total
2014	3	4	2	9
2015	6	1	5	12
2016	7	3	3	13
2017	2	4	2	8
2018	4	3	4	11

If aggrieved, you may file an appeal before, 1st Appellate Authority, CESTAT, Delhi.

To,

CPIO/Accounts Officer, C.E.S.T.A.T., New Delhi.


(Mukesh Gupta)
Assistant Registrar (Admn)
26.2.19

Reminder

F. No. 14-04/ CESTAT/CPIO-ND/RP/2019
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 14-04/2019

Subject: Information under Right to Information Act 2005.

Sir/Madam,

Please refer to RTI application of Shri/Smt. Kanhaiya (No. DOREV/R/2019/50174/3 dated 24.01.2019) **received by transfer from U.S., Ad.1C**, in this office on 04.02.2019, under RTI Act 2005 and CPIO ID **No. 14-04/2019**. The requisite information was called for from you, but the same have not been provided by you till date despite of CPIO's letters 05.02.2019 issued to you as deemed CPIO.

You are again requested to please provide the information **immediately** failing which you will be responsible for any action or penal action imposed by the First Appellate Authority or the Central Information Commission.


CPIO

CESTAT, New Delhi
Date: 21.02.2019

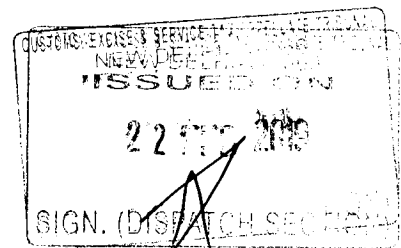
For Compliance to:

1. A.R. (Admin)

Copy to: (For Information)

1. Sh. Kanhaiya
2nd Floor, House Number-144,
Gali Number-08, B Block Himgiri Enclave,
Burari, Pin-110084

2. Sh. S. Bhowmick,
U.S. to the Govt. of India,
Ad.1C (CESTAT)
Ministry of Finance, Dept. of Revenue,
North Block, New Delhi-110001



(9)

F. No. 14-04/CESTAT/CPIO-ND/RP/2019
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 14-04/2019

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

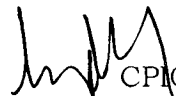
Please refer to RTI application of Shri/Smt. Kanhaiya (No. DOREV/R/2019/50174/3 dated 24.01.2019) **received by transfer from U.S. Ad.1C**, in this office on 04.02.2019, under RTI Act 2005 (copy enclosed) wherein certain information are sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 6(3) & 5(4) read with Section 5(5) of RTI Act 2005 the RTI application CPIO ID No. **14-04/2019(CESTAT)** is forwarded herewith to you as **CPIO** under section 5(4), with request to provide the correct and para wise information/inspection on or before 20.02.2019 directly to the applicant as permissible under the RTI Act & DOP & T. O.Ms within the stipulated time, failing which, as CPIO under section 5(4), you will be responsible for delay/denial and penalty if any, under section 20 of RTI Act. Further requested to follow OM No.12/31/2013-IR dated; 12.02.2013 circulated on 23.05.2013 and O.M. No. 1/18/2011-IR dated 16.09.2011.

Note:-

- 1. If the information is not available with your section and you, if have knowledge, please reply from where it may be retrieved, without delay within 05 days.**
- 2. RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.**
- 3. Provide the requisite information, directly to the applicant or to the RTI section, if not claiming any exemption, subject to the provisions of the Act and the rules made thereunder, under intimation to the undersigned.**

Encl: As above.

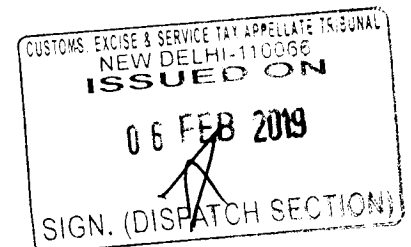

CPIO
CESTAT New Delhi
Date: 05.02.2019

For Compliance to:

1. A.R (Admin.)

Copy to: (For Information)

1. Sh. Kanhaiya
2nd Floor, House Number-144,
Gali Number-08, B Block Himgiri Enclave,
Burari, Pin-110084
2. Sh. S. Bhowmick,
U.S. to the Govt. of India,
Ad.1C (CESTAT)
Ministry of Finance, Dept. of Revenue,
North Block, New Delhi-110001



(u)
RTI MATTER

F. No. R.20011/19/2019-Ad.1C(CESTAT)

Government of India
Ministry of Finance
Department of Revenue

New Delhi, 31 January, 2019

CPIO ID P — 14-04/2019 (CESTAT)

To

The CPIO,
CESTAT, West Block No.2,
R.K. Puram, New Delhi - 66.

Subject: - Transfer of RTI application u/s 6(3) of the RTI Act - reg.

Sir,

I am to refer to RTI application No. DOREV/R/2019/50174/3 dated 24.01.2019 filed by Sh. Kanhaiya, Delhi. The same is transferred under section 6(3) of the RTI Act for providing the requisite information directly to the applicant in terms of the provisions of the RTI Act-2005, under intimation to this office.

Encl: - As above

Yours faithfully,

(S Bhowmick)

Under Secretary to the Government of India/CPIO

Tele: 2309 5359

Copy to: Sh. Kanhaiya, 2nd Floor, House number -144, Gali number -08, B Block, Himgiri Enclave, Burari, Pin : 110084: For Information

[Handwritten signature]
04/02/19

RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

Registration Number (पंजीकरण संख्या):	DOREV/R/2019/50174/3	Date of Receipt (प्राप्ति की तारीख):	24/01/2019
Type of Receipt (रसीद का प्रकार):	Online Receipt	Language of Request (अनुरोध की भाषा):	English
Name (नाम):	Kanhaiya	Gender (लिंग):	Male
Address (पता):	2nd Floor, House number:- 144, Gali number:- 08, B Block, Himgiri Enclave, Burari. , Pin:110084		
State (राज्य):	Delhi	Country (देश):	India
Phone Number (फोन नंबर):	+91-8383815190	Mobile Number (मोबाईल नंबर):	+91-8383815190
Email-ID (ईमेल-आईडी):	kanhaiya884@gmail.com		
Status (स्थिति)(Rural/Urban):	Urban	Education Status:	Graduate
Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?):	No	Citizenship Status (नागरिकता):	Indian
Amount Paid (राशि का भुगतान):	0 (Received by Department of Revenue) (original recipient)	Mode of Payment (भुगतान का प्रकार):	Payment Gateway
Request Pertains to (अनुरोध निम्नलिखित संबंधित है):	S.Bhomick US(AD.IC)		

Kindly provide point wise reply to each query. If these Query pertains to other departments/offices/cadres, kindly forward to the concernd departments/offices/cadres/institutions.

1) Total number of Post wise and Year wise Vacancies in all the offices/cadres/institutions under this Department in last 5 years including temporary/contract /extra departmental vacancy.

Information Sought (जानकारी मांगी):

2) Total number of Post wise and Year wise Vacancies notified in all the offices/cadres/institutions under this Department in last 5 years including temporary/contract vacancy.

3) Total number of Post wise and year wise vacancies actually filled up against the notified vacancies in all the offices/cadres/institutions under this Department in last 5 years.

22/1
20/AD-1A
20/AD-1B
20/AD-1C
20/AD-1D

4) Details of Post wise Vacancies in all the offices/cadres/institutions under this Department as of now (till date or latest data) including temporary/contract basis vacancy.

5) Total number of Post wise and Year wise Post (Seats) abolished in all the offices/cadres/institutions under this Department in last 5 years including contract/temporary posts.

6) Total number of Post wise sanctioned Posts (strength) in all the offices/cadres/institutions under this Department as of now.

7) Total number of Post wise employees working in all the offices/cadres/institutions under this Department as of now.

8) Details of Post wise mode of selection/recruitment for all the posts in all the offices/cadres/institutions under this Department.

9) Total number of Post wise and year wise Employees retired in last five years in all the offices/cadres/institutions under this department.

Kindly provide point wise reply to each query. If these Query pertains to other departments/offices/cadres, kindly forward to the concerned departments/offices/cadres/institutions.

1) Total number of Post wise and Year wise Vacancies in all the offices/cadres/institutions under this Department in last 5 years including temporary/contract/extra departmental vacancy.

2) Total number of Post wise and Year wise Vacancies notified in all the offices/cadres/institutions under this Department in last 5 years including temporary/contract vacancy.

3) Total number of Post wise and year wise vacancies actually filled up against the notified vacancies in all the offices/cadres/institutions under this Department in last 5 years.

4) Details of Post wise Vacancies in all the offices/cadres/institutions under this Department as of now (till date or latest data) including temporary/contract basis vacancy.

5) Total number of Post wise and Year wise Post (Seats) abolished in all the offices/cadres/institutions under this Department in last 5 years including contract/temporary posts.

6) Total number of Post wise sanctioned Posts (strength) in all the offices/cadres/institutions under this Department as of now.

7) Total number of Post wise employees working in all the offices/cadres/institutions under this Department as of now.

Original RTI Text (मूल
आवेदन का प्रारंभिक पाठ):

2

Print Save Close

- 9) Total number of Post wise and year wise Employees retired in last five years in all the offices/cadres/institutions under this department.
- 8) Details of Post wise mode of selection/recruitment for all the posts in all the offices/cadres/institutions under this Department.

